

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/162/2016

NAME OF THE PETITIONER(S) : Sampath kumar Aandara

NAME OF THE RESPONDENT(S) : M/s Sculpt Design Consultancy Pvt Ltd & 2 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. V. SUBRAMANIAN

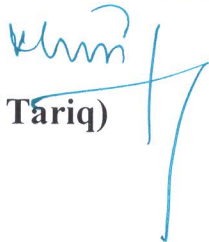
Petitioner



ORDER

Counsel for the petitioner present. Counsel for R1 to R3 called but absent. Counsel for petitioner prayed time for filing amended petition. Reported that parties are away from India. Time extended at his request with a direction to serve the amended copy to the other side in advance and also to inform the next date of hearing to the counsel for the respondents. Put up on **07.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)



(K Anantha Padmanabha Swamy)
Member (Judicial)

